

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/348(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	INVENT ASSETS SECURITISATION ANDRECONSTRUCTION PRIVATE LIMITED VS MR AMARTYA DUTTA GUPTA THE PERSONAL GUARANTOR OF M/S UNIT CONSTRUCTION COMPANY PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Raina Birla, Adv.] For the Financial Creditor

Ms. Namrataa Basu, Adv.] For the Resolution Professional

Ms. Anushka Dhar, Adv.]

Ms. Labony Ray, Adv.] For the Personal Guarantor

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Ld. Counsel appearing on behalf of the resolution professional submits that Report has been prepared, but no IA has come up for consideration today.
3. Let copy of the Objections filed by the Personal Guarantor be served upon the Financial Creditor as well as the Resolution Professional.
4. Therefore, list this matter for arguments on **28.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.